

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 62/5898/2020**

This the 5<sup>th</sup> day of July, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Ms. Hassina Akhter W/o Mohd Abbas Hajam R/o Chaki Badwani, Hajanpora Tehsil Dooru District Anantnag age 43 years.

.....Applicant

(Advocate:- Mr. M S Reshi)

**Versus**

1. State of J&K through Commissioner/Secretary to Government, Social Welfare Department, Civil Secretariat, Srinagar and 3 ors.

.....Respondents

(Advocate: Mr. Rajesh Thappa, learned D.A.G.)

**O R D E R  
[O R A L]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

T.A. No 62/5898/2020 arises out of SWP No. 796 of 2013 and pertains to Anganwadi Worker. This Tribunal does not have jurisdiction in such matters. Registry is directed to return the SWP to the Hon'ble High Court of Jammu & Kashmir at Srinagar.

**(ANAND MATHUR)  
MEMBER (A)**

Sushil

**(RAKESH SAGAR JAIN)  
MEMBER (J)**